

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 07-08-2025 To 07-08-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	2909/2025	SOUTH BENGAL STATE TRANSPORT CORPORATION Mobile:9007035518 Email:DDHAMALI@GMAIL.COM	DEBARSREE DHAMALI	09-09-2025	ADVOCATE SIGNATURE MISSING ON FORM.
2	CO	2940/2025	SULATA DUTTA AND ANR. Mobile:9836364170 Email:AADVPRİYANKAGOPE@GMAIL.COM	PRIYANKA GOPE	09-09-2025	WRONG DISTRICT MENTIONED ON PETITION .
3	CPAN	1402/2025	SAMBIT GHOSH Mobile:9674093932	AMLAN KR MUKHERJEE	09-09-2025	WRONG CASE NO MENTIONED IN PETITION
4	CPAN	1404/2025	SAMBHU NATH GHOSH Mobile:9674093932	AMLAN KR MUKHERJEE	09-09-2025	WRONG ORDER NO MENTIONED ON PETITION
5	CPAN	1409/2025	PRASENJIT GURIA AND ANR Mobile:8240011788	SUSMITA MONDAL	09-09-2025	PHOTOCOPY OF ORDER NOT ATTACHED WITH SYNOPSIS
6	CPAN	1410/2025	SAGHIR AHMED Mobile:8116894680	ZEESHAN WARISH	09-09-2025	SECOND JUDGES COPY IS NOT IN PROPER FORMAT.
7	CPAN	1417/2025	DR SANMOY KR PATRA Mobile:6290394977	ANIRUDDHA MITRA	09-09-2025	NO ORDER PHOTOCOPY ATTACHED WITH SYNOPSIS
8	CPAN	1419/2025	RABIN DAS Mobile:6290907172	HARITRI ROY	09-09-2025	NO ORDER PHOTOCOPY ATTACHED WITH SYNOPSIS
9	CPAN	1420/2025	SUTAPA SARKAR Mobile:9051053679	BISWARUP NANDY	09-09-2025	ORDER PHOTOCOPY NOT ATTACHED WITH SYNOPSIS
10	CPAN	1423/2025	BINOY KR PRADHAN Mobile:9432720581	SYED SHAMSUL AREFIN	09-09-2025	WRONG ORDER NO MENTIONED ON PETITION
11	CRM (A)	2861/2025	RUBINA KHATUN @ RUBINA Mobile:9433176007 Email:ADV.SJAMAN@GMAIL.COM	SYED UJ JAMAN	29-08-2025	1) ... CLARIFICATION NEEDED AT AFFIDAVIT PAGE....
12	CRM (A)	2863/2025	BABUR ALI @ BABUR ALI AND ORS. Mobile:9874561002 Email:MDJANNAT003@GMAIL.COM	MD JANNAT UL FIRDOUS	29-08-2025	1) ... CLARIFICATION NEEDED AT PARAGRAPH ONE AND CAUSE TITLE REGARDING FIR DATE...
13	CRM (A)	2864/2025	XXXXXX Mobile:8777204434	SOMASHREE DEY	29-08-2025	1) ... VIOLATION OF ORDER DATED 18/04/2022 IN CRA(DB) 29/2022... ANNEXURES,

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			Email:SOMASHREEDEYADV@GMAIL.COM			VAKALATNAMA, PETITION, BACK SHEET... 2).. NEED ADV. SIGNATURE ON ENVELOPE
14	CRM (A)	2867/2025	MANABENDRA GHOSH Mobile:9836446772 Email:KUNALGANGULY05@GMAIL.COM	KUNAL GANGULY	29-08-2025	1) ... DEPONENT AADHAAR CARD NEED ATTESTED BY THE COMMISSIONER
15	CRM (A)	2869/2025	HABIBUR RAHAMAN Mobile:6291621292 Email:MOLLICK2000KHUSHI@GMAIL.COM	KHUSHI MOLLICK	29-08-2025	1) ... SECTION WRONG OF B.N.S.S FOR ANTICIPATORY BAIL APPLICATION WHERE MENTIONED AT PETITION
16	CRM (A)	2871/2025	CHIRANJIT DAS Mobile:7980309729 Email:ADVAVILASHTRIPATHI@GMAIL.COM	AVILASH TRIPATHI	29-08-2025	1) ... CLARIFICATION NEEDED AT PARAGRAPH SEVEN (CORSS BY MANUAL TYPE OR INITIAL BY COMMISIONER OR IN ENVELOPE)
17	CRM (A)	2872/2025	JOY DAS AND ORS. Mobile:9830025645 Email:ADVOCATEAKASHDEEP1@GMAIL.COM	AKASHDEEP MUKHERJEE	28-08-2025	MENTION G.R./ P.T.N NO (PENDING BEFORE LD TRIAL COURT) IN 1ST PAGE AS WELL AS IN PRAYER PAGE
18	CRM (A)	2873/2025	MAMATA BIB @ MAMTAJ BIBI AND ANR. Mobile:7044082805 Email:ASIMKUMARCHAKRABORTI@GMAIL.COM	ASIM KUMAR CHAKRABORTI	28-08-2025	AS PER STATEMENT IN PARA 3, ALL ACCUSED PERSONS INCLUDING CURRENT PETITIONERS ARE NEAR RELATIVES OF DEFACTO COMPLAINANT AND V.G.
19	CRM (A)	2876/2025	FULIJAN BIBI AND ORS. Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	28-08-2025	LD TRIAL COURT REJECTION DATE MENTIONED IN 1ST PARA NOT MATCHING WITH ORDER COPY.
20	CRM (A)	2887/2025	XXXX AND ORS. Mobile:9674899188 Email:APPLYYOURMIND786@GMAIL.COM	MOSTAFIJUR RAHAMAN	29-08-2025	1) ... VIOLATION OF ORDER DATED 18/04/2022 IN CRA(DB) 29/2022... AT WHOLE PETITION AND ANNEXURES (REMOVE PROPERLY WITH BLACK PERMANENT MARKER PEN AND WHAT IS IN EVELEOPE WRITE ON).... 2).. CLARIFICATION NEEDED FOR SP PT NO 10/2025 (SPECIAL PT NO.)
21	CRM(M)	1349/2025	XXXXXX Mobile:8420330060 Email:NGHOSH37@GMAIL.COM	LABANI SIKDER	28-08-2025	ADV SIGNATURE IN THE ENVELOPE.
22	CRM(M)	1355/2025	XXXXXX Mobile:9903152224 Email:ADVZAINAB@GMAIL.COM	ZAINAB TAHUR	28-08-2025	PROVIDE ORDER COPY DATED 01-12-2021
23	CRM(M)	1365/2025	MOHAMMED RAFFIK @ DIL MOHAMMED Mobile:7439742025 Email:MIHINURHOSSAIN@GMAIL.COM	MIHINUR HOSSAIN	28-08-2025	1) MENTION P.S. DETAILS IN LD. P.P. LETTERS. 2) SUPPRESSION OF PREVIOUS REJECTION VIDE CRM(DB) 1111/2025 IN

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
						HONBLE HIGH COURT
24	CRR	3461/2025	HARIPADA MANDAL Mobile:9836542070 Email:SAMIRANJ.K58@GMAIL.COM	SAMIRAN GIRI	12-09-2025	WRONG CASE TYPE MENTIONED IN PRAYER PORTION OF THIS PETITION
25	CRR	3483/2025	YUSUF KHAN Mobile:9007870829 Email:PSDBARMAN@GMAIL.COM	MD. M. NAZAR CHOWDHURY	04-09-2025	LOWER COURT CASE NO IS WRITTEN WRONGLY TYPED COPY IS NEEDED FOR THE HAND WRITTEN ORDER COPY
26	FAT	354/2025	RAJESH BHARTI Mobile:9830172604	SAILESH MISHRA	09-09-2025	SYNOPSIS AND LIST OF DOCUMENTS ORDER PHOTOCOPY NOT PRESENT.
27	FAT	355/2025	TAPASHI PAL Mobile:9831724361	PRIYAKSHI BANERJEE	09-09-2025	WRONG PINCODE MENTIONED IN ADDRESS
28	MAT	1265/2025	ANANDA HALDER Mobile:7687965076	PRATAP SANFUI	09-09-2025	NO EMAIL ADDRESS MENTIONED ON FORM
29	MAT	1269/2025	BALARAM AGARWAL Mobile:9038516134	NIMISHA AGARWAL	09-09-2025	LIST OF PAPERS
30	MAT	1270/2025	NAROTTAM MAJUMDER Mobile:9883735450	Baidurya Ghosal	09-09-2025	PRESENTATION WRONGLY DONE ON PETITION
31	MAT	1273/2025	SUSMITA ROY AND ORS Mobile:7980168167	DEBASISH CHATTOPADHYAY	09-09-2025	ADVOCATE SIGNATURE ON CORRECTION NOT PRESENT., INCOMPLETE ,LIST OF DOCUMENTS
32	MAT	1285/2025	SAMRAT SEKH Mobile:9804104552	SAYAN MUKHERJEE	09-09-2025	DEFECTIVE LIST OF DOCUMENTS.
33	WPA	18119/2025	MD. ABDUR RAKIB @ MD. ABDUL RAKIB Mobile:9831436575 Email:GOUTAMWILSON@GMAIL.COM	GOUTAM WILSON	23-09-2025	LIST OF DATES PAGE MISSING
34	WPA	18146/2025	JASHODA ROY Mobile:9433374382 Email:ASHISKUMARPAUL31@GMAIL.COM	ASHIS KUMAR PAUL	23-09-2025	LOGO MISSING
35	WPA	18199/2025	RSD NATURAL RESOURCES PVT. LTD. Mobile:8981233515 Email:SANJANASHAW07@GMAIL.COM	SANJANA SHAW	23-09-2025	PETITIONER 1 AND RESPONDENT 1 DIST WRONG
36	WPA	18202/2025	DEBASIS BERA Mobile:9433011749 Email:UKBHATTACHARYYA56@GMAIL.COM	UTTAM BHATTACHARYYA	23-09-2025	RESPONDENT 4,6 DISTRICT,PIN CODE,STATE MISSING
37	WPA	18204/2025	M/S. BENGAL POWER CORPORATION AND ANR. Mobile:8910457124	UTTAM KUMAR BHATTACHARYYA	23-09-2025	COMMISSIONER STAMP MISSING,SUB CAT CODE WRONG

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			Email:UKBHATTACHARYYA56@GMAIL.COM			
38	WPA	18238/2025	SUDIP GHOSH Mobile:9674184299 Email:ARUNAVAGANGULY389@YAHOO.COM	ARUNAVA GANGULY	23-09-2025	PETITIONER DISTRICT NAME INCOMPLETE
39	WPA	18365/2025	RAJIB KUMAR JHA Mobile:9674649065 Email:ADITYAMONDAL.LAW@GMAIL.COM	ADITYA MONDAL	23-09-2025	1. PETITIONER MIDDLE NAME MISSING AT VOKALATNAMA 2.LISTING DATE WRONG 3.AS PER SUB CATEGORY CODE SAID COURT IS WRONG. 4.ZERO PAGE GROUP MAY BE CORRECTED
40	WP.CT	174/2025	MAJOR MAINAK GANGULY (IC-77183F) Mobile:8250422880 Email:ADVSUDIPPATRA@GMAIL.COM	SUDIP PATRA	23-09-2025	ADV THROUGH IN 2ND COPY MISSING
41	WPLRT	128/2025	ABDUL HAKIM MONDAL AND ORS. Mobile:7003399122 Email:ADVMOKARAM@GMAIL.COM	MD. MOKARAM HOSSAIN	23-09-2025	1. SUBJECT DETAILS AND GROUP MUST BE WRITTEN AT FORM A RIGHT TOP CORNER 2.SUB CATEGORY CODE AND SAID COURT DOES NOT MATCH 3. LOWER COURT ORDER AND DATE MUST BE MENTIONED AT FOR A SL NO.20 4.PAGE 3 PIN MISSING 5. COMMISSIONER STAMP MUST BE CORRECTED 6.IN 2ND JUDGES COPY PAGE 1 DIST WRONG 7.IN 2ND JUDGES COPY PAGE 3 PIN MISSING